

**2011**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

NO.:8141-R(JS)

Dated : 8<sup>th</sup> September, 2011

In continuation of the Hon'ble Court's Notification No.8140-R(JS) dated 08.09.2011 the Select List of the first (73) officers as per merit list is hereby prepared and published following the direction of the Hon'ble Supreme Court as reported in AIR 2002 SC 2096 (Brij Mohanlal – Vs – Union of India).

This is for information of all concerned.

NAME OF THE OFFICER	PRESENT POSTING	ACR (50)	JUDGEMENT (35)	VIVA VOCE (15)	TOTAL (100)	POSTIION/ RANK
SRI SUBHANKAR SEN	SPECIAL OFFICER (LAW), URBAN LAND CEILING (URBAN DEVELOPMENT DEPARTMENT), GOVERNMENT OF W.B., KOLKATA	36	27.33	6.33	69.66	1 <sup>st</sup>
SRI ANUPAM MAITY	ACJM, DURGAPUR, BURDWAN	38	25.33	5.33	68.66	2 <sup>nd</sup>
SRI KALLOL CHATTOPADHYAY	ACJM, RANAGHAT, NADIA	36	26.66	5.66	68.32	3 <sup>rd</sup>
SRI SOMESH CHANDRA PAL	CJM, PORT BLAIR, A&N ISLANDS	36	26.33	5.66	67.99	4 <sup>th</sup>
SRI ARPAN KUMAR CHATTOPADHYAY	CIVIL JUDGE (SENIOR DIVISION), BIRBHUM	36	26	5.16	67.16	5 <sup>th</sup>
SRI SANTANU MUKHOPADHYAY	REGISTRAR, ALIPORE, 24-PARGANAS (SOUTH)	36	27.66	2.83	66.49	6 <sup>th</sup>

<b>SRI NIRVAN KHESONG</b>	<b>CJM, HOWRAH</b>	<b>34</b>	<b>27</b>	<b>5.33</b>	<b>66.33</b>	<b>7<sup>th</sup></b>
<b>SRI BHASKAR BHATTACHARYA</b>	<b>REGISTRAR, HOWRAH</b>	<b>34</b>	<b>24.66</b>	<b>7.66</b>	<b>66.32</b>	<b>8<sup>th</sup></b>
<b>SMT. KUMKUM SINGHA</b>	<b>ACJM, BISHNUPUR, BANKURA</b>	<b>34</b>	<b>26.33</b>	<b>5.83</b>	<b>66.16</b>	<b>9<sup>th</sup></b>
<b>SRI MIHIR KUMAR MONDAL</b>	<b>CIVIL JUDGE (SENIOR DIVISION), DIAMOND HARBOUR, 24-PARGANAS (SOUTH)</b>	<b>36</b>	<b>27.33</b>	<b>2.66</b>	<b>65.99</b>	<b>10<sup>th</sup></b>
<b>SRI SANJEEV KUMAR SHARMA</b>	<b>ACJM, ASANSOL, BURDWAN</b>	<b>34</b>	<b>26.33</b>	<b>5.66</b>	<b>65.99</b>	<b>11<sup>th</sup></b>
<b>SRI MANAS RANJAN SANYAL</b>	<b>CIVIL JUDGE (SENIOR DIVISION), TAMLUK, PURBA MEDINIPUR</b>	<b>34</b>	<b>26.33</b>	<b>5.16</b>	<b>65.49</b>	<b>12<sup>th</sup></b>
<b>SRI SARAJIT MAJUMDAR</b>	<b>CJM, COOCH BEHAR</b>	<b>34</b>	<b>24</b>	<b>7.33</b>	<b>65.33</b>	<b>13<sup>th</sup></b>
<b>SRI PRIYABRATA DUTTA</b>	<b>REGISTRAR, BARASAT, 24-PARGANAS (NORTH)</b>	<b>34</b>	<b>24.66</b>	<b>6.66</b>	<b>65.32</b>	<b>14<sup>th</sup></b>
<b>SRI SANJIB DEY</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 2<sup>ND</sup> ADDITIONAL COURT, BERHAMPORE, MURSHIDABAD.</b>	<b>34</b>	<b>26.33</b>	<b>4.50</b>	<b>64.83</b>	<b>15<sup>th</sup></b>
<b>SRI SURAJIT DEY</b>	<b>ADDITIONAL REGISTRAR, SCI, NEW DELHI</b>	<b>32</b>	<b>24.66</b>	<b>7.66</b>	<b>64.32</b>	<b>16<sup>th</sup></b>
<b>SMT. INDRILA MUKHOPADHYAY (MITRA)</b>	<b>ACJM, KALYAI, NADIA</b>	<b>32</b>	<b>27</b>	<b>5.16</b>	<b>64.16</b>	<b>17<sup>th</sup></b>
<b>SRI RAJIB SAHA</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 1<sup>ST</sup> COURT, PASCHIM MEDINIPUR</b>	<b>34</b>	<b>24</b>	<b>6</b>	<b>64</b>	<b>18<sup>th</sup></b>
<b>SMT. SUTAPA SAHA</b>	<b>JUDGE, 6<sup>TH</sup> COURT, PSCC, KOLKATA</b>	<b>34</b>	<b>24.66</b>	<b>5.16</b>	<b>63.82</b>	<b>19<sup>th</sup></b>
<b>SRI MUKUL KUMAR KUNDU</b>	<b>CIVIL JUDGE (SENIOR DIVISION), MALDA</b>	<b>34</b>	<b>23.33</b>	<b>6.16</b>	<b>63.49</b>	<b>20<sup>th</sup></b>
<b>SRI BIMAL KANTI BERA</b>	<b>ACJM, RAMPURHAT, BIRBHUM</b>	<b>30</b>	<b>24.66</b>	<b>8.66</b>	<b>63.32</b>	<b>21<sup>st</sup></b>
<b>SRI PARESH CHANDRA KARMAKAR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), ADDITIONAL COURT, PURULIA</b>	<b>34</b>	<b>23.66</b>	<b>5.66</b>	<b>63.32</b>	<b>22<sup>nd</sup></b>

<b>SRI SUJOY SENGUPTA</b>	<b>ACJM, BARRACKPORE, 24-PARGANAS (NORTH)</b>	<b>34</b>	<b>24</b>	<b>5</b>	<b>63</b>	<b>23<sup>rd</sup></b>
<b>SRI MAHITOSH DUTTA</b>	<b>JUDGE, 2<sup>ND</sup> COURT, PSCC, KOLKATA</b>	<b>34</b>	<b>23.66</b>	<b>5.33</b>	<b>62.99</b>	<b>24<sup>th</sup></b>
<b>SRI GOPAL KUMAR DALMIYA</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 7<sup>TH</sup> COURT, ALIPORE, 24-PARGANAS (SOUTH)</b>	<b>32</b>	<b>23.66</b>	<b>7.33</b>	<b>62.99</b>	<b>25<sup>th</sup></b>
<b>SMT. SULAGNA DASTIDAR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 1<sup>ST</sup> COURT, BANKURA</b>	<b>32</b>	<b>26.66</b>	<b>4.33</b>	<b>62.99</b>	<b>26<sup>th</sup></b>
<b>SRI DEBABRATA MUKHERJEE</b>	<b>CJM, JALPAIGURI</b>	<b>32</b>	<b>23.33</b>	<b>7.50</b>	<b>62.83</b>	<b>27<sup>th</sup></b>
<b>SMT. MADHUMITA ROY – I</b>	<b>CIVIL JUDGE (SENIOR DIVISION), BONGAON, 24-PARGANAS (NORTH)</b>	<b>32</b>	<b>24</b>	<b>6.66</b>	<b>62.66</b>	<b>28<sup>th</sup></b>
<b>SMT. MADHUCHHANDA BOSE</b>	<b>DEPUTY REGISTRAR, WEST BENGAL TAXATION TRIBUNAL, KOLKATA</b>	<b>34</b>	<b>24</b>	<b>4.50</b>	<b>62.50</b>	<b>29<sup>th</sup></b>
<b>SRI SAMYAJIT MUKHOPADHYAY</b>	<b>CIVIL JUDGE (SENIOR DIVISION), KATWA, BURDWAN</b>	<b>34</b>	<b>24</b>	<b>4.50</b>	<b>62.50</b>	<b>30<sup>th</sup></b>
<b>SRI CHINMAY CHATTOPADHYAY – II</b>	<b>REGISTRAR, CITY CIVIL COURT, KOLKATA</b>	<b>34</b>	<b>23.66</b>	<b>4.83</b>	<b>62.49</b>	<b>31<sup>st</sup></b>
<b>SUBERTHI SARKAR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), KANDI, MURSHIDABAD</b>	<b>34</b>	<b>23.66</b>	<b>4.66</b>	<b>62.32</b>	<b>32<sup>nd</sup></b>
<b>MIR RASHID ALI</b>	<b>ADMINISTRATIVE OFFICER, WEST BENGAL JUDICIAL ACADEMY, KOLKATA</b>	<b>34</b>	<b>24.66</b>	<b>3.33</b>	<b>61.99</b>	<b>33<sup>rd</sup></b>
<b>SMT. SUMITRA ROY</b>	<b>CIVIL JUDGE (SENIOR DIVISION), DARJEELING</b>	<b>32</b>	<b>23.66</b>	<b>6.16</b>	<b>61.82</b>	<b>34<sup>th</sup></b>
<b>SRI SUBHASIS GHOSAL</b>	<b>ACJM, ISLAMPUR, UTTAR DINAJPUR</b>	<b>34</b>	<b>24</b>	<b>3.66</b>	<b>61.66</b>	<b>35<sup>th</sup></b>
<b>SRI SANJOY KUMAR DAS</b>	<b>CJM, PURULIA</b>	<b>32</b>	<b>22</b>	<b>7.66</b>	<b>61.66</b>	<b>36<sup>th</sup></b>
<b>SRI SUKUMAR SUTRADHAR</b>	<b>DEPUTY REGISTRAR, WEST BENGAL ADMINISTRATIVE TRIBUNAL, KOLKATA</b>	<b>34</b>	<b>24.66</b>	<b>3</b>	<b>61.66</b>	<b>37<sup>th</sup></b>
<b>ATAUR RAHAMAN</b>	<b>CIVIL JUDGE (SENIOR DIVISION), ULUBERIA, HOWRAH</b>	<b>32</b>	<b>25</b>	<b>4.66</b>	<b>61.66</b>	<b>38<sup>th</sup></b>

<b>SRI NILANJAN DE</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 10<sup>TH</sup> COURT, ALIPORE, 24-PARGANAS (SOUTH)</b>	<b>34</b>	<b>24.66</b>	<b>3</b>	<b>61.66</b>	<b>39<sup>th</sup></b>
<b>SRI PRASAD KUMAR ROY</b>	<b>CJM, RAIGANJ, UTTAR DINAJPUR</b>	<b>32</b>	<b>23.66</b>	<b>5.83</b>	<b>61.49</b>	<b>40<sup>th</sup></b>
<b>SRI SUDHIR KUMAR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), ASANSOL, BURDWAN</b>	<b>32</b>	<b>24</b>	<b>5.33</b>	<b>61.33</b>	<b>41<sup>st</sup></b>
<b>SRI MONOJ KUMAR RAI</b>	<b>CJM, PASCHIM MEDINIPUR</b>	<b>32</b>	<b>24.33</b>	<b>5</b>	<b>61.33</b>	<b>42<sup>nd</sup></b>
<b>SRI NARENDRA NATH DASGUPTA</b>	<b>CMM, KOLKATA</b>	<b>30</b>	<b>23.66</b>	<b>7.66</b>	<b>61.32</b>	<b>43<sup>rd</sup></b>
<b>SRI JIMUT BAHAN BISWAS</b>	<b>CJM, MALDA</b>	<b>32</b>	<b>23.66</b>	<b>5.66</b>	<b>61.32</b>	<b>44<sup>th</sup></b>
<b>SMT. RAJASHREE BASU ADHIKARY</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 1<sup>ST</sup> COURT, PURULIA</b>	<b>34</b>	<b>22.66</b>	<b>4.50</b>	<b>61.16</b>	<b>45<sup>th</sup></b>
<b>SRI PRASANTA KUMAR SIL</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 2<sup>ND</sup> COURT, HOWRAH</b>	<b>32</b>	<b>25</b>	<b>4</b>	<b>61</b>	<b>46<sup>th</sup></b>
<b>SRI NANDAN DEB BARMAN</b>	<b>CJM, DARJEELING</b>	<b>32</b>	<b>23.33</b>	<b>5.66</b>	<b>60.99</b>	<b>47<sup>th</sup></b>
<b>SRI ABHIJIT DE</b>	<b>COMPETENT AUTHORITY, METRO RAILWAY, KOLKATA</b>	<b>32</b>	<b>24.33</b>	<b>4.33</b>	<b>60.66</b>	<b>48<sup>th</sup></b>
<b>MASUK HOSSAIN KHAN</b>	<b>CJM, BANKURA</b>	<b>28</b>	<b>25</b>	<b>7.33</b>	<b>60.33</b>	<b>49<sup>th</sup></b>
<b>SMT. ASHIMA PAL</b>	<b>ACMM, KOLKATA</b>	<b>30</b>	<b>23.33</b>	<b>7</b>	<b>60.33</b>	<b>50<sup>th</sup></b>
<b>SRI RAJA CHATTERJEE</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 3<sup>RD</sup> COURT, PASCHIM MEDINIPUR</b>	<b>30</b>	<b>24</b>	<b>6.33</b>	<b>60.33</b>	<b>51<sup>st</sup></b>
<b>SMT. SONALI NANDY CHAKRABORTY</b>	<b>CJM, TAMLUK, PURBA MEDINIPUR</b>	<b>32</b>	<b>22.33</b>	<b>6</b>	<b>60.33</b>	<b>52<sup>nd</sup></b>
<b>SRI TAPAS CHANDRA DAS</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 2<sup>ND</sup> COURT, PASCHIM MEDINIPUR</b>	<b>32</b>	<b>23.66</b>	<b>4.66</b>	<b>60.32</b>	<b>53<sup>rd</sup></b>

<b>SRI SUBHASH KUMAR KAR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 1<sup>ST</sup> ADDITIONAL COURT, BURDWAN</b>	<b>32</b>	<b>24</b>	<b>4</b>	<b>60</b>	<b>54<sup>th</sup></b>
<b>JAHANGIR KABIR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), ARAMBAGH, HOOGHLY</b>	<b>32</b>	<b>24</b>	<b>4</b>	<b>60</b>	<b>55<sup>th</sup></b>
<b>SRI BIBHAS CHATTERJEE</b>	<b>CIVIL JUDGE (SENIOR DIVISION), DINHATA, COOCH BEHAR</b>	<b>32</b>	<b>22</b>	<b>6</b>	<b>60</b>	<b>56<sup>th</sup></b>
<b>SK. MD. REZA</b>	<b>ACJM, JHARGRAM, PASCHIM MEDINIPUR</b>	<b>32</b>	<b>23.66</b>	<b>4.33</b>	<b>59.99</b>	<b>57<sup>th</sup></b>
<b>SMT. MALATI KARMAKAR</b>	<b>ACJM, ARAMBAGH, HOOGHLY</b>	<b>30</b>	<b>23.66</b>	<b>6.33</b>	<b>59.99</b>	<b>58<sup>th</sup></b>
<b>SRI ASHUTOSH SARKAR</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 2<sup>ND</sup> COURT, CONTAL, PURBA MEDINIPUR</b>	<b>32</b>	<b>21.66</b>	<b>6.33</b>	<b>59.99</b>	<b>59<sup>th</sup></b>
<b>SRI UTTAM KUMAR NANDI</b>	<b>CJM, NADIA</b>	<b>30</b>	<b>25.66</b>	<b>4.16</b>	<b>59.82</b>	<b>60<sup>th</sup></b>
<b>SRI SOMESH PRASAD SINHA</b>	<b>ACJM, BOLPUR, BIRBHUM</b>	<b>32</b>	<b>23</b>	<b>4.66</b>	<b>59.66</b>	<b>61<sup>st</sup></b>
<b>SRI SURESH BISWAKARMA</b>	<b>LAW OFFICER, DIRECTORATE OF DRUGS CONTROL, HEALTH &amp; FAMILY WELFARE DEPARTMENT, GOVT. OF W.B., KOLKATA</b>	<b>30</b>	<b>24.33</b>	<b>5.33</b>	<b>59.66</b>	<b>62<sup>nd</sup></b>
<b>SMT. SUPARNA ROY - I</b>	<b>ACJM, KAKDWIP, 24-PARGANAS (SOUTH)</b>	<b>32</b>	<b>24</b>	<b>3.66</b>	<b>59.66</b>	<b>63<sup>rd</sup></b>
<b>SRI AKHILESH KUMAR PANDEY</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 6<sup>TH</sup> COURT, ALIPORE, 24-PARGANAS (SOUTH)</b>	<b>30</b>	<b>25</b>	<b>4.66</b>	<b>59.66</b>	<b>64<sup>th</sup></b>
<b>SRI JEETENDRA GUPTA</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 1<sup>ST</sup> COURT, BERHAMPORE, MURSHIDABAD</b>	<b>32</b>	<b>23</b>	<b>4.50</b>	<b>59.50</b>	<b>65<sup>th</sup></b>
<b>SRI UTPAL MISHRA</b>	<b>DEPUTY REGISTRAR/DEPUTY SECRETARY, STATE LEGAL SERVICES AUTHORITY, WEST BENGAL, KOLKATA</b>	<b>30</b>	<b>23</b>	<b>6.50</b>	<b>59.50</b>	<b>66<sup>th</sup></b>
<b>SRI TAPAN KUMAR MONDAL</b>	<b>ACJM, BASIRHAT, 24-PARGANAS (NORTH)</b>	<b>32</b>	<b>23</b>	<b>4.33</b>	<b>59.33</b>	<b>67<sup>th</sup></b>

<b>SRI ANIRBAN DAS</b>	<b>ACJM, BIDHANNAGAR, 24-PARGANAS (NORTH)</b>	<b>30</b>	<b>24.33</b>	<b>5</b>	<b>59.33</b>	<b>68<sup>th</sup></b>
<b>SRI CHINMOY CHATTOPADHYAY-I</b>	<b>CJM, BURDWAN</b>	<b>32</b>	<b>22</b>	<b>5</b>	<b>59</b>	<b>69<sup>th</sup></b>
<b>SRI SAILENDRA KUMAR SINGH</b>	<b>CIVIL JUDGE (SENIOR DIVISION), 2<sup>ND</sup> COURT, ALIPORE, 24-PARGANAS (SOUTH)</b>	<b>28</b>	<b>24</b>	<b>6.66</b>	<b>58.66</b>	<b>70<sup>th</sup></b>
<b>SRI BIBHUTI NARAYAN SINGH</b>	<b>ADDITIONAL COURT, CIVIL JUDGE (SENIOR DIVISION), HOOGHLY</b>	<b>32</b>	<b>22.33</b>	<b>4.16</b>	<b>58.49</b>	<b>71<sup>st</sup></b>
<b>SYED NEYAZUDDIN AZAD</b>	<b>REGISTRAR, PASCHIM MEDINIPUR</b>	<b>30</b>	<b>22.33</b>	<b>6.16</b>	<b>58.49</b>	<b>72<sup>nd</sup></b>
<b>SRI BIBHUTI KHESONG</b>	<b>ACJM, SILIGURI, DARJEELING</b>	<b>30</b>	<b>22.33</b>	<b>6.16</b>	<b>58.49</b>	<b>73<sup>rd</sup></b>

**By Order**  
**Sd/- (Subal Baidya)**  
**Registrar (Judicial Service)**  
**08.09.2011**